

**V ADDITIONAL DIST SESSIONS JUDGE DEVANAHALLI.**

**In the Court of Hareesha A  
V Addl District and Session Judge  
Cause List Dated 20-04-2021**

---

<b>Case Type</b>	<b>Case No./Year</b>	<b>Sub Stage</b>	<b>Advocate</b>
<b><u>HEARING</u></b>			
1) M.V.C.	3/2019		
<b><u>STEPS</u></b>			
2) EX	15037/2018		R.V. LOKESH
3) EX	15051/2019		R. CHANDRA KUMAR
4) R.A.	15007/2020		D.L.Krishnamurthy
5) R.A.	15008/2020		D.L.Krishnamurthy
6) P AND SC	15003/2021		M. MUNIKRISHNA
<b><u>NOTICE</u></b>			
7) R.A.	15036/2018		A.R. SREENIVAA REDDY
8) EX	15012/2020		L. KRISHNOJI
9) EX	15014/2020		A. SHIVARAMA
10) R.A.	15032/2020		B.N. ANJAN KUMAR
11) EX	15026/2020		Y.A. SRINIVAS
12) Misc	15018/2020		D.N. JAYARAM
<b><u>EVIDENCE</u></b>			
13) M.C.	15079/2020		M.Rajesh
14) M.C.	15116/2020		Y.R.Manjunatha
15) M.C.	15140/2020		K.Srinivasa Gowda
<b><u>ARGUMENTS</u></b>			
16) M.A.	15014/2020		SRIRAMA
17) R.A.	15043/2020		B.S. MANJUNATH
<b><u>JUDGEMENT</u></b>			
18) R.A.	62/2013		
<b><u>AWAIT NOTICE</u></b>			
19) R.A.	15057/2018		V. VISHWANATH
20) R.A.	15010/2020		T.K. RAJAGOPALA
21) P AND SC	15022/2020		C. KRISHNA MURTHY
22) P AND SC	15001/2021		M.Venkatagiriappa
<b><u>AWAIT ORDERS</u></b>			
23) R.A.	15050/2014		V. VISHWANATH
24) R.A.	15107/2016		K.T. VENKATESHMURTHY
<b><u>OBJECTION</u></b>			
25) EX	15021/2019		HARSHA R.

---

26) P AND SC	15035/2020	NAGARAJ N.
<b><u>SUMMONS</u></b>		
1) SC	15015/2021	PP
<b><u>EVIDENCE</u></b>		
2) SC	15015/2017	
3) SC	15023/2018	P.P.
4) SC	15004/2019	P.P.
<b><u>ARGUMENTS</u></b>		
5) SC	15009/2017	
<b><u>FRAMING OF CHARGE OR PLEA</u></b>		
6) SC	15001/2020	P.P.
<b><u>CALL ON</u></b>		
7) SC	15004/2020	P.P.
<b><u>H.B.C.</u></b>		
8) SC	15007/2021	
<b><u>PRODUCE ACCUSED</u></b>		
9) SC	15011/2021	PP
<b><u>N.B.W.</u></b>		
10) SC	15022/2016	
11) SC	15012/2019	P.P.
12) SC	15025/2019	P.P.
13) SC	15006/2021	P.P.
14) SC	15008/2021	PP
<b><u>OBJECTION</u></b>		
15) Crl.Misc.	15093/2021	Srinivasa.M

**CIVIL JUDGE AND JMFC, Devanahalli**  
**In the Court of SANDESHA K**  
**PRL. CIVIL JUDGE & JMFC**  
**Cause List Dated 20-04-2021**

<b>Case Type</b>	<b>Case No./Year</b>	<b>Sub Stage</b>	<b>Advocate</b>
<b>STEPS</b>			
1) O.S.	515/2010		
2) O.S.	553/2013		
<b>SUMMONS</b>			
3) O.S.	177/2011		
4) O.S.	557/2014		R.T.NANJEGOWDA AND H.N.SRINIVASAMURTHY
5) O.S.	33/2016		A.R.SREENIVASAREDDY
6) O.S.	163/2017		A.R.SRINIVASA REDDY
7) O.S.	485/2017		N.SRINIVASA MURTHY
8) O.S.	73/2018		K V MAHANDHAR KUMAR
9) O.S.	77/2018		D N JAYARAMA
10) O.S.	279/2018		R S KONARADDI
11) O.S.	377/2018		R CHANDRA SHEKAR
12) O.S.	407/2018		GANGADHAR
13) O.S.	485/2018		N.SRINIVASAMURTHY
14) O.S.	545/2018		D.N.JAYARAMA
15) O.S.	137/2019		D.N.NAGARAJ
16) O.S.	353/2019		MANOJ GOWDA.P
17) O.S.	461/2019		MARARIYAPPA
18) O.S.	483/2019		N.KEMPEGOWDA
19) O.S.	515/2019		R.T.N
20) O.S.	569/2019		K.H.RAMANIJANEYA
21) O.S.	7/2020		KALYAN R.
22) O.S.	99/2020		M.M.SRINIVASA
23) O.S.	163/2020		S.MANJUNATH
24) O.S.	175/2020		K.SHIVASHANKAR
25) O.S.	195/2020		D.N.N
26) O.S.	201/2020		D.SHASHIPRABHA RAMESH
27) O.S.	267/2020		M.THIMMARAYASWAMY
28) O.S.	349/2020		MOHAMMED AYUB ALI
29) O.S.	487/2020		CHANDRAIAH
30) O.S.	509/2020		T.YUGANDHAR

31) O.S. 519/2020  
32) O.S. 23/2021  
33) O.S. 37/2021  
34) O.S. 67/2021

D.P.SHIVA PRASAD  
M.NAGARAJU  
LOKESH.K  
ARUN PRADESH

**NOTICE**

35) O.S. 507/2012  
36) O.S. 829/2013  
37) O.S. 485/2015  
38) O.S. 499/2015  
39) EX 2/2018  
40) O.S. 369/2018  
41) FDP 3/2019  
42) FDP 4/2019  
43) FDP 5/2019  
44) FDP 1/2020

HASEEN TAJ  
M.R.MANJUNATH  
C S SATISH KUMAR  
G MAHESH KUMAR  
D.N.JAYARAM  
MUNIRAJA.N  
GOVINDASWAMY  
S.MOHAN BABU

**HEARING**

45) O.S. 155/1997  
46) O.S. 17/2008  
47) O.S. 135/2009  
48) O.S. 375/2009  
49) O.S. 31/2010  
50) O.S. 329/2010  
51) O.S. 437/2010  
52) EX 5/2011  
53) EX 6/2011  
54) O.S. 529/2011  
55) O.S. 137/2012  
56) O.S. 375/2012  
57) O.S. 113/2013  
58) O.S. 229/2013  
59) O.S. 305/2013  
60) O.S. 601/2013  
61) O.S. 847/2013  
62) O.S. 915/2013  
63) O.S. 975/2013  
64) O.S. 51/2014  
65) O.S. 361/2014  
66) O.S. 631/2014  
67) O.S. 711/2014  
68) O.S. 839/2014  
69) O.S. 121/2015

RAVICHANDRA  
MR.MANJUNATH  
SRI SAI ASSOCIATES  
MANJUNATH

K.NARASIMHAMURTHY  
R.T.NANJEGOWDA  
N.MUNIKRISHNA  
DYAVAPPA  
A.R.SREENIVASA REDDY  
N.KEMPEGOWDA AND  
T.K.SAVITHRAMMA  
D.N.NAGARAJU  
Y.A.SRINIVAS

70) FDP	6/2016	A.NARAYANASWAMY
71) O.S.	315/2017	V.ANANDA
72) O.S.	381/2017	K.MOHAN KUMAR
73) O.S.	527/2017	M. THIMMARAYASWAMY
74) O.S.	299/2018	Y N MANJUNATHA
75) O.S.	449/2018	T K VARALAKSHMI
76) EX	22/2018	A.ANIL KUMAR SHETTY
77) O.S.	609/2018	R.CHANDRA SHEKAR
78) O.S.	83/2019	G.V.KRISHNA REDDY
79) O.S.	341/2019	H.S.CHANDRAIAH.B.A.
80) O.S.	119/2020	M.M.SRINIVAS
81) O.S.	537/2020	V.VIJAYASHEKARA GOWDA AND ASSOCIATES
82) O.S.	549/2020	H.N.SRINIVASMURTHY
83) EX	2/2021	M.RANGE GOWDA
<b><u>AMENDED PLAINT</u></b>		
84) O.S.	581/2014	N.NARAYANASWAMY
85) O.S.	569/2015	C.G.PRASHANTHA
<b><u>EVIDENCE</u></b>		
86) O.S.	319/2007	
87) Misc	26/2008	
88) O.S.	853/2008	
89) O.S.	919/2008	
90) O.S.	15/2011	
91) O.S.	59/2011	
92) O.S.	171/2011	
93) O.S.	739/2011	
94) O.S.	945/2011	
95) O.S.	981/2011	
96) O.S.	443/2012	
97) O.S.	1131/2012	
98) O.S.	153/2012	
99) O.S.	79/2013	N.KEMPEGOWDA
100) O.S.	339/2013	SHEETAL SONI
101) O.S.	819/2013	
102) O.S.	865/2013	
103) O.S.	1001/2013	H.V.RADHAMANI
104) O.S.	9/2014	R.RAJA
105) O.S.	79/2014	A.R.SEETHARAMA'S CHAMBER
106) O.S.	247/2014	N.M.MANJUNATHA
107) O.S.	287/2014	K.CHANDRASHEKAR
108) O.S.	713/2014	GOVINDE GOWDA

109) Misc	30/2014	C.S.NATARAJAN
110) O.S.	757/2014	MUNIRAJU
111) O.S.	123/2015	A.KRISHNAKUMAR
112) O.S.	305/2015	A.R.SRINIVASA REDDY
113) O.S.	605/2015	SHEETAL SONI
114) O.S.	699/2015	ANANDA.H.C
115) O.S.	727/2015	R.HEMANTH RAJ
116) O.S.	757/2015	R.RUDRASWAMY
117) O.S.	321/2017	NAGESHA.S.
118) Misc	20/2017	PRAKASH T HEBBAR
119) O.S.	139/2018	R T NANJEGOWDA
120) O.S.	47/2019	HARISH KUMAR.G
121) O.S.	221/2019	SHAKEEL AHMED
122) O.S.	235/2019	B.LAKSHMIKANTHAPPA
123) O.S.	169/2020	K.V.YASHWATH
124) O.S.	181/2020	KIRAN.R
125) O.S.	363/2020	JAYADEVAPPA
126) O.S.	441/2020	N.RAMESHA
<b><u>ARGUMENTS</u></b>		
127) O.S.	369/1997	
128) O.S.	733/2008	
129) O.S.	237/2010	
<b><u>ORDERS</u></b>		
130) O.S.	245/2014	MUNEGOWDA.N.M
131) O.S.	403/2017	A.R.SRINIVASA REDDY
132) O.S.	467/2020	Y.N.SATHYANARAYANA RAO
<b><u>JUDGEMENT</u></b>		
133) O.S.	81/2019	MUNIVENKATEGOWDA.M.B
<b><u>CALL ON</u></b>		
134) O.S.	75/2014	A.R.SREENIVASA REDDY
135) EX	20/2018	A RAVI PRASAD
<b><u>COMPLAIANCE</u></b>		
136) O.S.	871/2013	
<b><u>AWAIT REPORT</u></b>		
137) EX	17/2004	
<b><u>WRITTEN STATEMENT</u></b>		
138) O.S.	653/2011	
<b><u>SETTLEMENT</u></b>		
139) O.S.	261/2013	N. SRINIVASAMURHTY
140) O.S.	291/2013	POODUR VIJAYARAJU K.VARAPRASADMAND K.T.KADOOR

141) O.S.	49/2014	
142) O.S.	349/2014	ANANDA.H.C
143) O.S.	623/2014	V.MUNIKRISHNAPPA
144) O.S.	3/2015	LAWYERS CENTRE
145) O.S.	167/2015	A.R.SRINIVASA REDDY
146) O.S.	299/2015	RAJANNA.V
147) O.S.	629/2015	G.MANJUNATH
		M.PRAKASH
<b><u>WRITTEN STATEMENT</u></b>		
148) O.S.	551/2020	
149) O.S.	19/2021	H.N.SRINIVASMURTHY
150) O.S.	21/2021	N.KEMPEGOWDA
151) O.S.	47/2021	N.KEMPEGOWDA
		N. KEMPEGOWDA
<b><u>OBJECTION</u></b>		
152) O.S.	721/2011	
153) O.S.	853/2011	
154) O.S.	1035/2012	
155) O.S.	523/2013	
156) Misc	5/2014	D.D.PRABHAKAR
157) O.S.	517/2014	S.P.GANDHI
158) O.S.	651/2014	L.LANKESH AND
159) O.S.	127/2017	D.M.SHIVA KUMAR
160) O.S.	37/2020	K. NARASIMHAMURTHY
161) O.S.	39/2020	MUNIRAJU
162) O.S.	43/2020	MUNEGOWDA.C.B
163) O.S.	353/2020	MUNEGOWDA.C.B
164) O.S.	433/2020	MUNEGOWDA.C.B
165) O.S.	547/2020	NAGARAJ
		K.P.JAYASIMHA
		H.N.SRINIVAS MURTHY
<b><u>SUMMONS</u></b>		
1) C.C.	3370/2020	
2) C.C.	3622/2021	S.MANJUNATHA
		APP
<b><u>NOTICE</u></b>		
3) CrI.Misc.	107/2018	
4) CrI.Misc.	252/2018	
		APP
<b><u>HEARING</u></b>		
5) C.C.	2919/2013	
<b><u>AMENDMENT</u></b>		
6) C.C.	4377/2016	
7) C.C.	548/2018	T.K.RAJAGOPALA
8) C.C.	1132/2018	T.K. RAJAGOPALA
		T K RAJAGOPALA
<b><u>EVIDENCE</u></b>		
9) CrI.Misc.	580/2015	NAGESHA.S

10) P.C.R.	445/2019	K.N.NAGESH
11) C.C.	5297/2020	APP
<b><u>JUDGEMENT</u></b>		
12) C.C.	526/2011	
<b><u>CUSTODY MATTERS</u></b>		
13) C.C.	2777/2020	APP
14) C.C.	3594/2020	APP
<b><u>BODY WARRANT</u></b>		
15) C.C.	3621/2021	APP
<b><u>WARRANT</u></b>		
16) C.C.	4572/2014	K.T.KADOOR
17) C.C.	1036/2015	
18) C.C.	581/2017	R.T. NANJEGOWDA
<b><u>OBJECTION</u></b>		
19) C.C.	1688/2018	T.K. RAJAGOPALA